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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CO.A(SB) 13/2010 & CO.APPL. 685/2023, CO.APPL. 686/2023, CO.APPL. 22/2024**

NIRMAL JAIN & ORS

..... Appellants

Through: Mr. T.K. Ganju, Sr. Advocate
with Mr. C.S. Gupta, Advocate.

versus

JAYNA TIMES INDUSTRIES LTD. & ORS. Respondents

Through: Mr. Nikhil Arora o/b Ms. Isha
Khanna, SC for OL.
Ms. Malvika Trivedi, Sr.
Advocate with Mr. Jawahar
Raja, Ms. Aditi Saraswat, Mr.
Parth Goyal & Ms. Sujal Gupta
& Mr. Amit Jain, Advocates for
R-1, 3 & 6.

CORAM:

HON'BLE MR. JUSTICE DHARMESH SHARMA

% **ORDER**
16.01.2024

The Hon'ble Judge is on leave today.

List on 13.02.2024.

(By ORDER)

COURT MASTER

JANUARY 16, 2024/sa